



2026:DHC:7925



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010437502026

+ **ARB.P. 1660/2026 & I.A. 25330/2026**

MRS ANJU SHARMA & ANR.Petitioners

Through: **Mr. Sriram Parakkat, Mr.
Nachiketha Vaerpy and Mr.
Anandhu, Advocates.**

versus

M/S IMPERIA STRUCTURES LIMITEDRespondent

Through:

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

% **16.09.2026**

1. At the outset, learned Counsel for the Petitioners seek leave to withdraw the present petition with liberty to file the same before the appropriate Court.

2. Leave and liberty, as sought, are granted.

3. The petition is dismissed as withdrawn with the aforesaid liberty.

4. Pending applications, if any, stand disposed of.

OM PRAKASH SHUKLA, J

SEPTEMBER 16, 2026/pa